



NOTIFICATION No. 71 / 2019

The Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
1	R.BARATHI RAJA, District Munsif, Jayamkondam	Judicial Magistrate, Bodinayakanur, Vice., R.MANIVASAGAN, transferred
2	N.MOHANRAJ, Judicial Magistrate I, Tirupathur	Additional District Munsif, Karur, Vice., J.ANITHACHRISTY, transferred
3	P.T.JENIFER, District Munsif, Vaniyambadi	Judicial Magistrate (Fast Track Court at Magisterial Level), Karur, Vice., G.RAGOTHAMAN, transferred
4	R.PREMANAND, Principal District Munsif, Madurai	Additional District Munsif cum Judicial Magistrate, Vedasandur, Vice., A.MUTHU ESAKKI, transferred
5	A.TAMILSELVAN, Principal District Munsif cum Judicial Magistrate, Gudalur	Judicial Magistrate, Sathyamangalam, in the existing vacancy
6	S.SARANYA, District Munsif, Thiruvaiyaru	Judicial Magistrate, Rasipuram, Vice., T.MALATHI, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
7	M.SAMUNDEESWARI PRABHA, Judicial Magistrate, Fast Track Court Magistrate Level-II), Madurai	District Munsif cum Judicial Magistrate, Tiruppathur, Vice., A.SARAVANA SENTHIL KUMAR, transferred
8	K.MUNIRAJA, District Munsif cum Judicial Magistrate I, Wallajahpet	I Additional District Munsif, Coimbatore, Vice., T.BHARATHI, transferred
9	H.MOHAMED ANSARI, Principal District Munsif, Erode	District Munsif, Krishnagiri, in the existing vacancy
10	C.VIJAY KARTHIK, District Munsif, Harur	Judicial Magistrate II, Karur, in the existing vacancy
11	B.RAJA, Judicial Magistrate No.I, Bhavani	District Munsif, Udumalpet, Vice., L.RAGUPATHIRAJA, transferred
12	C.SURESH KUMAR, Principal District Munsif, Manamadurai	District Munsif, Andipatty, Vice., S.BASKARAN, transferred
13	S.MUTHU MURUGAN, I Additional District Munsif, Virudhachalam	Judicial Magistrate, Pattukottai, Vice., V.PRIYA, transferred
14	R.RATHINAVEL PANDIAN, I Additional District Munsif, Kuzhithurai	Judicial Magistrate, Nilakottai, Vice., B.RISANA PARVEEN, transferred
15	A.UMAMAGESWARI, Additional District Munsif, Attur	District Munsif, Sirkali, Vice., E.SELVARAJ, transferred
16	S.THAMIL SELVI, District Munsif, Tiruvallur	Judicial Magistrate, Fast Track Court at Magisterial Level-II, Erode, Vice., S.UMA MAHESWARI, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
17	M.DHARMAPRABU, Judicial Magistrate, Manaparai	Judicial Magistrate II, Padmanabhapuram, Vice., S.BABU, transferred
18	S.GANESAN, Judicial Magistrate V, Salem	District Munsif, Gobichettipalayam, Vice., E.MUTHUSAMY, transferred
19	S.UMA MAHESWARI, Judicial Magistrate, Fast Track Court at Magisterial Level-II, Erode	Judicial Magistrate II, Sankari, Vice., M.JAYAMANI, transferred
20	N.SURESH-I, District Munsif, Melur	Judicial Magistrate, Sholinghur, in the existing vacancy
21	A.CHELLAPANDIAN, Judicial Magistrate I, Mayiladuthurai	District Munsif, Gudiyatham, in the existing vacancy
22	V.JAGANNATHAN, District Munsif, Polur	Judicial Magistrate IV, Vellore, in the existing vacancy
23	S.PRABHA THOMAS, District Munsif cum Judicial Magistrate, Arcot	District Munsif, Vandavasi, in the existing vacancy
24	K.P.ILLAVARASI, Judicial Magistrate, Additional Mahila Court, Salem	Judicial Magistrate II, Tiruvallur, in the existing vacancy
25	S.MURUGAVEL, District Munsif, Aranthangi	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruchencode, in the existing vacancy
26	B.THANGAMANIGANESH, Principal District Munsif, Salem	Judicial Magistrate I, Pollachi, Vice., V.ARUMUGAM, transferred
27	P.THIRUGNANASAMBANDAM, Principal District Munsif, Thirukovilur	Judicial Magistrate, Uthankarai, Vice., T.RAJESH RAJU, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
28	G.MANIKANDARAJA, Judicial Magistrate I, Nagapattinam	Judicial Magistrate VII, Coimbatore, Vice., R.PANDY, transferred
29	S.JEEVA PANDIAN, Judicial Magistrate I, Dharmapuri	Judicial Magistrate No.I, Bhavani, Vice., B.RAJA, transferred
30	T.THIRUMAL, District Munsif, Thiruvottiyur	Judicial Magistrate, Madhuranthagam, Vice., N.PREETHI, transferred
31	S.PALANI, Judicial Magistrate II, Tiruppur	Judicial Magistrate III, Tirunelveli, Vice., R.KARTHIKEYAN-II, transferred
32	E.DAMODARAN, Judicial Magistrate, Polur	Judicial Magistrate II, Hosur, Vice., S.SANTHI, transferred
33	R.GAYATHRI DEVI, District Munsif cum Judicial Magistrate, Peraiyur	Judicial Magistrate I, Chengalpattu, in the existing vacancy
34	S.MUTHURAMAN, Judicial Magistrate No.I, Padmanabhapuram	Judicial Magistrate VI, Madurai, in the existing vacancy
35	S.SIVASUBRAMANIAN, District Munsif cum Judicial Magistrate, Sriperumbudur	Metropolitan Magistrate, Fast Track Court at Magisterial Level - IV, George Town, Vice., R.A.S.ANANDARAJ, transferred
36	M.RAMADHAS, Judicial Magistrate I, Tirunelveli	Judicial Magistrate VIII, Coimbatore, Vice., V.S.BALAMURUGAN, transferred
37	M.PARAMASIVAM, Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur	District Munsif, Jayamkondam, Vice., R.BARATHI RAJA, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
38	V.RAJA, Judicial Magistrate I, Mettur	Judicial Magistrate, Paramakudi, Vice., S.PRASAD, transferred
39	K.SENTHILKUMAR, Principal District Munsif, Kumbakonam	Judicial Magistrate, Manaparai, Vice., M.DHARMAPRABU, transferred
40	K.ARUN KUMAR, Additional District Munsif, Vellore	Judicial Magistrate I, Villupuram, Vice., S.MUMTAJ, transferred
41	A.DHANASEKARAN, Judicial Magistrate II, Usilampatty	District Munsif, Thiruvaiyaru, Vice., S.SARANYA, transferred
42	M.S.VARALAKSHMI, District Munsif, Madhuranthagam	District Munsif, Thiruvottiyur, Vice., T.THIRUMAL, transferred
43	R.SENTHIL KUMAR, Metropolitan Magistrate, Fast Track Court at Magisterial Level – II, Egmore	Judicial Magistrate II, Chengalpattu, Vice., C.SUBASHINI, transferred
44	C.JAYAPRAKASH, Principal District Munsif, Karur	District Munsif, Coonoor, Vice., P.EZHILARASI, transferred
45	A.MARUTHUPANDI, Principal District Munsif, Tenkasi	Judicial Magistrate I, Virudhunagar, Vice., K.MUMTAJ, transferred
46	D.THRIVENI, Judicial Magistrate, Tenkasi	Judicial Magistrate II, Tiruchirappalli, in the existing vacancy
47	L.KAMALAKANNAN, District Munsif, Panruti	District Munsif, Paramakudi, Vice., C.JAYACHANDARAN, transferred
48	P.KUMAR, Judicial Magistrate, Tiruvarur	Judicial Magistrate IV, Tiruchirappalli, Vice., D.THIRUNAVUKKARASU, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
49	A.BALAKRISHNAN-II, District Munsif , Sankarapuram	Judicial Magistrate V, Tiruchirappalli, Vice., M.NAGAPPAN, transferred
50	R.KARPAGAVALLI, Principal District Munsif, Ginjee	Judicial Magistrate I, Panruti, in the existing vacancy
51	S.VIJAY ALAGIRI, Judicial Magistrate I, Thanjavur	Additional District Munsif, Namakkal, Vice., GNANA BALAKRISHNAN, transferred
52	N.PANNEERSELVAM, III Additional District Munsif, Salem	District Munsif, Pallipattu, Vice., K.NALINIDEVI, transferred
53	V.PUVIYARASU, District Munsif, Nagapattinam	Judicial Magistrate, Thuraiyur, in the existing vacancy
54	V.ARUMUGAM, Judicial Magistrate I, Pollachi	District Munsif, Thuraiyur, in the existing vacancy
55	P.ANURADHA, Judicial Magistrate I, Erode	Judicial Magistrate, Additional Mahila Court, Madurai, Vice., A.SARANYA, transferred
56	E.MUTHUSAMY, District Munsif, Gobichettipalayam	District Munsif cum Judicial Magistrate, Peraiyur, Vice., R.GAYATHRI DEVI, transferred
57	R.RAJAMAHESWAR, Additional District Munsif cum Judicial Magistrate, Manamadurai	District Munsif, Katpadi, Vice., V.VANNAMALAR, transferred
58	V.PRIYA, Judicial Magistrate, Pattukottai	District Munsif, Paramathy, Vice., B.MUTHULAKSHMI, transferred
59	M.ARIVU, Additional District Munsif, Chidambaram	District Munsif, Pudukkottai, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
60	M.ZIAVUR RAHUMAN, Judicial Magistrate, Fast Track at Magisterial Level, Mayiladuthurai	District Munsif, Keeranur, Vice., S.PRINCE SAMUVEL RAJ, transferred
61	M.PADMANABAN, Additional District Munsif, Tenkasi	Judicial Magistrate II, Madurai, in the existing vacancy
62	K.MUMTAJ, Judicial Magistrate I, Virudhunagar	Judicial Magistrate, Fast Track Court Magistrate Level-II), Madurai, Vice., M.SAMUNDEESWARI PRABHA, transferred
63	R.LALITHA RANI, Judicial Magistrate II , Sivagangai	Additional District Munsif, Dindigul, Vice., V.L.SANTHOSH, transferred
64	N.VELUCHAMY, Principal District Munsif, Padmanabhapuram	District Munsif, Musiri, Vice., G.PALANI KUMAR, transferred
65	P.SHUNMUGA RAJ, Judicial Magistrate I, Kuzhithurai	District Munsif, Periyakulam, in the existing vacancy
66	A.V.SUBASHINI, Judicial Magistrate I, Tiruvallur	Additional District Munsif, Aruppukottai, in the existing vacancy
67	K.BAKKIARAJ, Principal District Munsif, Tiruchencode	Judicial Magistrate II, Kulithalai, in the existing vacancy
68	M.MATHIVANAN, Judicial Magistrate II, Jayamkondam	District Munsif, Palacode, in the existing vacancy
69	T.PITCHAIRAJAN, Judicial Magistrate, Alangulam	Judicial Magistrate, Keeranur, Vice., N.BHARATHIRAJAN, transferred
70	S.VENKATESAN, District Munsif cum Judicial Magistrate, Vanur	Additional District Munsif, Thittakudi, Vice., S.THANGARAJ, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
71	D.THIRUNAVUKKARASU, Judicial Magistrate IV, Tiruchirappalli	Judicial Magistrate II, Tiruppur, Vice., S.PALANI, transferred
72	M.NAGAPPAN, Judicial Magistrate V, Tiruchirappalli	Additional District Munsif, Madurai, Vice., S.SAPNA, transferred
73	G.PALANI KUMAR, District Munsif, Musiri	Judicial Magistrate, Paramathy, Vice., M.DHANABAL, transferred
74	M.RAVICHANDRAN, Additional District Munsif, Kumbakonam	Additional District Munsif, Perambalur, Vice., K.MOHANAPRIYA, transferred
75	S.VIPICEE, Principal District Munsif, Dindigul	District Munsif, Dharapuram, Vice., N.SURESH-II, transferred
76	S.PRINCE SAMUVEL RAJ, District Munsif, Keeranur	District Munsif, Mettur, in the existing vacancy
77	C.KALAIYARASI REENA, Judicial Magistrate, Aranthangi	District Munsif cum Judicial Magistrate, Natham, in the existing vacancy
78	K.MOHANAPRIYA, Additional District Munsif, Perambalur	Additional District Munsif, Lalgudi, in the existing vacancy
79	P.K.DHAMAYANTHI, Judicial Magistrate, Additional Mahila Court, Namakkal	Judicial Magistrate V, Salem, Vice., S.GANESAN, transferred
80	J.ANITHACHRISTY, Additional District Munsif, Karur	District Munsif, Thanjavur, Vice., R.MANOCHARAN, transferred
81	S.D.AYSH BEGUM, Judicial Magistrate I, Chidambaram	Additional District Munsif, Villupuram, in the existing vacancy
82	R.PANDY, Judicial Magistrate VII, Coimbatore	District Munsif, Oddanchatram, Vice., T.PRAVEEN KUMAR, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
83	N.VISWANATH, III Additional District Munsif, Tiruchirappalli	Judicial Magistrate II, Gobichettipalayam, in the existing vacancy
84	S.SUBRAMANI, II Additional District Munsif, Virudhachalam	Judicial Magistrate II, Jayamkondam, Vice., M.MATHIVANAN, transferred
85	C.JAYACHANDARAN, District Munsif, Paramakudi	Principal District Munsif, Tiruchencode, Vice., K.BAKKIARAJ, transferred
86	S.PRASAD, Judicial Magistrate, Paramakudi	Judicial Magistrate, Lalgudi, in the existing vacancy
87	A.SARANYA, Judicial Magistrate, Additional Mahila Court, Madurai	Judicial Magistrate III, Erode, Vice., P.MURUGAN, transferred
88	P.KALAI NILA, District Munsif cum Judicial Magistrate, Alangudi	District Munsif, Nilakottai, in the existing vacancy
89	S.BASKARAN, District Munsif, Andipatty	District Munsif , Sankarapuram, Vice., A.BALAKRISHNAN-II, transferred
90	R.MANIVASAGAN, Judicial Magistrate, Bodinayakanur	Judicial Magistrate, Additional Mahila Court, Tiruchirappalli, Vice., S.SUGANTHI, transferred
91	V.L.SANTHOSH, Additional District Munsif, Dindigul	Judicial Magistrate, Additional Mahila Court, Salem, Vice., K.P.ILLAVARASI, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
92	B.RISANA PARVEEN, Judicial Magistrate, Nilakottai	Additional District Munsif, Mayiladuthurai, in the existing vacancy
93	M.JAYAMANI, Judicial Magistrate II, Sankari	Judicial Magistrate II, Bhavani, Vice., A.K.PADMAPRIYA, transferred
94	R.VIJAYAN, Judicial Magistrate I, Mannargudi	Judicial Magistrate, Additional Mahila Court, Namakkal, Vice., P.K.DHAMAYANTHI, transferred
95	K.S.RAJESH KUMAR, District Munsif, Ramanathapuram	Judicial Magistrate II, Usilampatty, Vice., A.DHANASEKARAN, transferred
96	V.MURALITHARAN, Judicial Magistrate, Ambasamudram	Judicial Magistrate, Additional Mahila Court, Perambalur, in the existing vacancy
97	S.SANTHI, Judicial Magistrate II, Hosur	District Munsif, Dharmapuri, in the existing vacancy
98	E.SELVARAJ, District Munsif, Sirkali	Judicial Magistrate I, Dharmapuri, Vice., S.JEEVA PANDIAN, transferred
99	T.GOKULAKRISHNAN, District Munsif, Tiruvarur	III Additional District Munsif, Salem, Vice., N.PANNEERSELVAM, transferred
100	G.YUVARAJ, Judicial Magistrate, Sirkali	Additional District Munsif, Attur, Vice., A.UMAMAGESWARI, transferred
101	K.NILAVARASAN, Judicial Magistrate, Vandavasi	Additional District Munsif, Kumbakonam, Vice., M.RAVICHANDRAN, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
102	N.SURESH-II, District Munsif, Dharapuram	Judicial Magistrate V, Vellore, in the existing vacancy
103	T.BHARATHI, I Additional District Munsif, Coimbatore	Judicial Magistrate I, Sivagangai, in the existing vacancy
104	L.RAGUPATHIRAJA, District Munsif, Udumalpet	Judicial Magistrate, Palani, Vice., G.PRIYA, transferred
105	R.KARTHIKEYAN-II, Judicial Magistrate III, Tirunelveli	Judicial Magistrate VII , Madurai, in the existing vacancy
106	A.MOHAMED ALI, District Munsif cum Judicial Magistrate , Thirumayam	Judicial Magistrate I, Thanjavur, Vice., S.VIJAY ALAGIRI, transferred
107	J.NAGALAKSHMI @ VIJAYARANI, Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur	Judicial Magistrate II, Erode, Vice., P.RANGARAJ, transferred
108	K.NALINIDEVI, District Munsif, Pallipattu	Judicial Magistrate II, Tindivanam, in the existing vacancy
109	B.SOUNDHARYA, Judicial Magistrate, Fast Track Court at Magisterial Level, Ambattur	I Additional District Munsif, Thirukovilur, in the existing vacancy
110	G.PRIYA, Judicial Magistrate, Palani	District Munsif, Madhuranthagam, Vice., M.S.VARALAKSHMI, transferred
111	P.EZHILARASI, District Munsif, Coonoor	Judicial Magistrate I, Mettur, Vice., V.RAJA, transferred
112	K.VISWANATHAN, Judicial Magistrate II, Tiruvannamalai	District Munsif, Harur, Vice., C.VIJAY KARTHIK, transferred
113	V.RADIKA, District Munsif, Chengam	Judicial Magistrate I, Tiruvallur, Vice., A.V.SUBASHINI, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
114	P.ALLI, Judicial Magistrate II, Dharmapuri	Judicial Magistrate, Fast Track Court at Magisterial Level, Thanjavur, Vice., J.NAGALAKSHMI @ VIJAYARANI, transferred
115	K.CHANDRAKASABOOPATHI, Judicial Magistrate, Gudiyatham	Judicial Magistrate, Fast Track Court at Magisterial Level, Srivilliputhur, Vice., M.PARAMASIVAM, transferred
116	R.SUBRAMANIAN, Judicial Magistrate, Kangeyam	Judicial Magistrate, Tiruchendur, Vice., C.DINESHKUMAR, transferred
117	G.RAGOTHAMAN, Judicial Magistrate (Fast Track Court at Magisterial Level), Karur	Judicial Magistrate II, Dharmapuri, Vice., P.ALLI, transferred
118	V.GEETHA, Judicial Magistrate II, Sattur	Additional District Munsif, Chidambaram, Vice., M.ARIVU, transferred
119	RAJA S RAMYA, Judicial Magistrate II, Nagercoil	District Munsif, Melur, Vice., N.SURESH-I, transferred
120	A.VANITHA, I Additional District Munsif, Erode	Judicial Magistrate, Fast Track Court at Magisterial Level, Dharmapuri, in the existing vacancy
121	S.BABU, Judicial Magistrate II, Padmanabhapuram	Judicial Magistrate I, Tirunelveli, Vice., M.RAMADHAS, transferred
122	P.S.A.NISHANTHINI, District Munsif, Kovilpatti	Judicial Magistrate IV, Tirunelveli, Vice., K.S.MALATHI, transferred
123	K.BASKAR, Additional District Munsif, Valliyoor	District Munsif, Sathankulam, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
124	N.RAMESH, District Munsif, Sholinghur	Judicial Magistrate, Coonoor, in the existing vacancy
125	G.RUBANA, Additional District Munsif cum Judicial Magistrate, Ambur	Judicial Magistrate, Fast Track Court at Magisterial Level, Theni, in the existing vacancy
126	N.BHARATHIRAJAN, Judicial Magistrate, Keeranur	Judicial Magistrate, Fast Track Court at Magisterial Level, Omalur, in the existing vacancy
127	M.ALIMA, I Additional District Munsif, Nagercoil	Judicial Magistrate, Alangulam, Vice., T.PITCHAIRAJAN, transferred
128	S.N.DHANANJEYAN, I Additional District Munsif, Tirunelveli	Judicial Magistrate, Ambattur, Vice., ANITHA ANAND, transferred
129	P.RANGARAJ, Judicial Magistrate II, Erode	Judicial Magistrate I, Attur, in the existing vacancy
130	K.RAMKUMAR, District Munsif cum Judicial Magistrate, Kattumanarkoil	Judicial Magistrate III, Vellore, Vice., C.M.VETRIMANI, transferred
131	S.GOPALAKANNAN, Judicial Magistrate I, Cuddalore	District Munsif, Tiruvarur, Vice., T.GOKULAKRISHNAN, transferred
132	V.BHARATHA DEVI, Judicial Magistrate, Fast Track Court at Magisterial Level, Nagercoil	Judicial Magistrate II, Sivagangai, Vice., R.LALITHA RANI, transferred
133	A.K.PADMAPRIYA, Judicial Magistrate II, Bhavani	II Additional District Munsif, Kallakurichi, in the existing vacancy
134	K.S.MALATHI, Judicial Magistrate IV, Tirunelveli	Additional District Munsif, Ulundurpet, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
135	C.SUBASHINI, Judicial Magistrate II, Chengalpattu	District Munsif, Tiruvallur, Vice., S.THAMIL SELVI, transferred
136	B.MUTHULAKSHMI, District Munsif, Paramathy	Judicial Magistrate, Fast Track Court at Magisterial Level, Uthamapalayam, in the existing vacancy
137	S.SUGANTHI, Judicial Magistrate, Additional Mahila Court, Tiruchirappalli	Additional District Munsif, Ginjee, in the existing vacancy
138	R.ABDUL SALAM, Judicial Magistrate II, Kuzhithurai	V Additional District Munsif, Coimbatore, Vice., S.DHANALAKSHMI, transferred
139	S.SAPNA, Additional District Munsif, Madurai	District Munsif, Aranthangi, Vice., S.MURUGAVEL, transferred
140	S.DHANALAKSHMI, V Additional District Munsif, Coimbatore	Judicial Magistrate, Fast Track Court at Magisterial Level, Attur, Vice., P.K.SIVAKUMAR, transferred
141	S.INDRA GANDHI, District Munsif, Arani	District Munsif cum Judicial Magistrate , Thirumayam, Vice., A.MOHAMED ALI, transferred
142	S.VIJAYAKUMAR, Judicial Magistrate, Devakottai	District Munsif cum Judicial Magistrate, Bhoothapandy, in the existing vacancy
143	K.ANANTHAVEL, Principal District Munsif, Poonamallee	Additional District Munsif, Eraniel, in the existing vacancy
144	M.JAISANKAR, Principal District Munsif, Cheyyar	II Additional District Munsif, Kuzhithurai, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
145	T.MALATHI, Judicial Magistrate, Rasipuram	Judicial Magistrate, Omalur, Vice., K.RAMESH, transferred
146	V.BALASUBRAMANIAN, District Munsif cum Judicial Magistrate, Needamangalam	Principal District Munsif, Kumbakonam, Vice., K.SENTHILKUMAR, transferred
147	M.DHANABAL, Judicial Magistrate, Paramathy	Principal District Munsif, Erode, Vice., H.MOHAMED ANSARI, transferred
148	K.KUMARASIVAM, Judicial Magistrate I, Coimbatore	I Additional District Munsif, Kuzhithurai, Vice., R.RATHINAVEL PANDIAN, transferred
149	R.A.S.ANANDARAJ, Metropolitan Magistrate, Fast Track Court at Magisterial Level – IV, George Town	XII Judge, Court of Small Causes, Chennai, in the existing vacancy
150	S.RAJASEKHAR, District Munsif cum Judicial Magistrate, Papanasam	Registrar, Court of Small Causes, Chennai, in the existing vacancy
151	S.SENTHIL BABU, Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvallur	District Munsif cum Judicial Magistrate, Denkanikottai, in the existing vacancy
152	D.SHOBA DEVI, Additional District Munsif, Tiruchencode	Registrar, City Civil Court, Chennai, in the existing vacancy
153	T.GANESH, Judicial Magistrate II, Panruti	Metropolitan Magistrate, Fast Track Court at Magisterial Level - II, Egmore, Vice., R.SENTHIL KUMAR, transferred
154	R.PARTHIBAN, Judicial Magistrate II, Chidambaram	District Munsif, Chengalpattu, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
155	T.RAJESH RAJU, Judicial Magistrate, Uthankarai	Metropolitan Magistrate, Additional Mahila Court, Egmore, in the existing vacancy
156	C.DINESHKUMAR, Judicial Magistrate, Tiruchendur	District Munsif cum Judicial Magistrate, Kodaikannal, in the existing vacancy
157	P.SUMITHA, Judicial Magistrate – II, Tirupathur	Principal District Munsif, Tenkasi, Vice., A.MARUTHUPANDI, transferred
158	C.M.VETRIMANI, Judicial Magistrate III, Vellore	Judicial Magistrate, Rajapalayam, in the existing vacancy
159	V.VIJAYALAKSHMI, Judicial Magistrate, Additional Mahila Court, Tirunelveli	Additional District Munsif, Sankarankovil, in the existing vacancy
160	GNANA BALAKRISHNAN, Additional District Munsif, Namakkal	District Munsif, Uthagamandalam, in the existing vacancy
161	T.RAJA KUMAR, Principal District Munsif, Ambasamudram	Principal District Munsif, Nagercoil, in the existing vacancy
162	A.SARAVANA SENTHIL KUMAR, District Munsif cum Judicial Magistrate, Tiruppathur	Judicial Magistrate II, Sattur, Vice., V.GEETHA, transferred
163	N.SACHIDHANANTHAM, District Munsif cum Judicial Magistrate, Uthiramerur	Additional District Munsif, Vellore, Vice., K.ARUN KUMAR, transferred
164	ANITHA ANAND, Judicial Magistrate, Ambattur	Principal District Munsif, Vellore, in the existing vacancy

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
165	J.JENITHA, District Munsif cum Judicial Magistrate, Cheranmahadevi	District Munsif, Ramanathapuram, Vice., K.S.RAJESH KUMAR, transferred
166	C.SIVAKUMAR, District Munsif cum Judicial Magistrate, Valangaiman	District Munsif cum Judicial Magistrate, Papanasam, Vice., S.RAJASEKHAR, transferred
167	R.VELRAJ, XIV Judge,Court of Small Causes, Chennai	X Judge,Court of Small Causes, Chennai, in the existing vacancy
168	N.VENKATESAN, Additional District Munsif, Poonamallee	XIV Judge,Court of Small Causes, Chennai, Vice., R.VELRAJ, transferred
169	J.VASUDEVAN, District Munsif cum Judicial Magistrate, Portonovo (parangipettai)	Additional District Munsif, Tindivanam, in the existing vacancy
170	N.NILAVESHWARAN, Principal District Munsif, Sivagiri	Additional District Munsif, Thoothukudi, in the existing vacancy
171	S.MUNUSAMY, Judicial Magistrate, Chengam	Judicial Magistrate, Fast Track Court at Magisterial Level, Hosur, in the existing vacancy
172	V.IRUDAYA RANI, District Munsif, Pattukottai	District Munsif cum Judicial Magistrate, Uthiramerur, Vice., N.SACHIDHANANTHAM, transferred
173	V.VANNAMALAR, District Munsif, Katpadi	District Munsif cum Judicial Magistrate, Sriperumbudur, Vice., S.SIVASUBRAMANIAN, transferred

S.No.	Name and Designation (1) Thiru /Tmt./Selvi.	Transferred and posted as (2) Thiru /Tmt./Selvi.
174	R.MANOCHARAN, District Munsif, Thanjavur	Principal District Munsif, Virudhachalam, in the existing vacancy
175	G.PADMAVATHI, Judicial Magistrate, Thirukovilur	District Munsif cum Judicial Magistrate, Arcot, Vice., S.PRABHA THOMAS, transferred
176	T.PRAVEEN KUMAR, District Munsif, Oddanchatram	Judicial Magistrate, Kangeyam, Vice., R.SUBRAMANIAN, transferred
177	S.THANGARAJ, Additional District Munsif, Thittakudi	Principal District Munsif, Manamadurai, Vice., C.SURESH KUMAR, transferred
178	A.MUTHU ESAKKI, Additional District Munsif cum Judicial Magistrate, Vedasandur	Additional District Munsif cum Judicial Magistrate, Manamadurai, Vice., R.RAJAMAHESWAR, transferred
179	P.MURUGAN, Judicial Magistrate III, Erode	Judicial Magistrate I, Udumalpet, in the existing vacancy
180	S.NARMADHA, Principal District Munsif cum Judicial Magistrate, Karaikudi	Additional District Munsif, Karaikudi, in the existing vacancy
181	V.S.BALAMURUGAN, Judicial Magistrate VIII, Coimbatore	Principal District Munsif cum Judicial Magistrate, Karaikudi, Vice., S.NARMADHA, transferred

HIGH COURT OF MADRAS, CHENNAI.

DATED:30.04.2019.

Sd/- C.Kumarappan.

REGISTRAR GENERAL

